

In the National Green Tribunal, Chennai Southern Zone

Original Application No. 113 of 2021

IN THE MATTER OF

Tribunal on its own motion Suo motu
based on the news item published in
The Times of India Newspaper, Chennai Edition,
dated 27.4.2021, under the caption,
“Dumping of Garbage in Thalambur Lake:
Locals write to District Collector”

The Applicant

-Vs-

The Principal Secretary to Government,
Public Works Department,
Government Secretariat,
Fort St. George
Chennai 600 009 and others

The Respondents

Report Filed by the FIFTH RESPONDENT (District Collector, Chengalpattu)

I, A R Rahul Nadh, I.A.S, District Collector, Chengalpattu, having office at the Collectorate, GST Road, Chengalpattu 603 001, filing this report in order to comply with the Order of this Honourable Tribunal. I am well acquainted with the facts and circumstances of this Application both from personal interaction with the officials and other stakeholders and from the records available at our offices.

Micro-Compost-Centre and Resource Recovery Facility

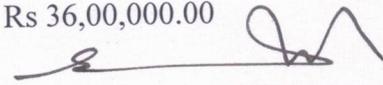
1. For Thazhampur village, the following funds were allocated by our office:

Micro Composting Centre with 2.0 MT Capacity

Rs 28,64,000.00

Plastic Waste Management Unit

Rs 36,00,000.00



DISTRICT COLLECTOR

It is therefore prayed that this Honourable Tribunal may be pleased to take on record the submissions made above and pass appropriate further orders as deemed fit in the facts and circumstances of the case and thus render justice.

Signed

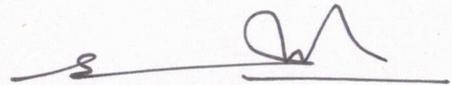


Dated : 03.01.2023

VERIFICATION

I, A R Rahul Nadh I.A.S., son of Thiru.Reghu Nadh, aged about 35 years, District Collector, Collectorate, GST Road, Chengalpattu 603001, do verify that the submissions in Paragraphs 1 to 5 are true and correct to the best of my knowledge as per records and I verify the same at Chengalpattu on this 3rd day of January 2023.

Signed



DISTRICT COLLECTOR 8/8
Official Stamp
CHENGALPATTU

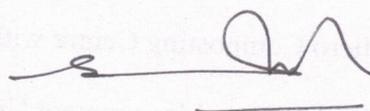
2. I respectfully submit that the above works are under progression, expected to complete by mid January 2023.

Meeting with Apartments and Residents Welfare Association

3. I respectfully submit that on 24.11.22 meeting was convened to address the implementation of solid waste management at Thazhampur Panchayat. Nearly 10 Apartment Welfare Associations, officials from Tamil Nadu Pollution Control Board, Local Panchayat authorities, the Project Director, District Rural Development Agency and the Assistant Director of Panchayats were participated in the above meeting.

4. I informed the participants at the above meeting that, Thazhampur Village may be selected as a Model Village for the implementation of solid and liquid waste management, due to the fact that, memorandum of understanding signed with International Urban and Regional Cooperation and Hindustan Institute of Technology and Sciences to conduct a pilot study on "Waste to Energy". Coordinators nominated by the District Authority will coordinate with Hindustan Institute of Technology and Sciences to prepare a schedule to finalise the concept and location of study. Number of persons living at those independent houses and at the apartments will be taken into account in order to finalise "waste to energy/wealth".

5. I respectfully submit that, Assistant Executive Engineer convened meeting at Thazhampur with the residents welfare association, Panchayat authorities, staff and volunteers from Hindustan Institute of Technology and Sciences, prepared data base with a Plan of Action. According to the Plan of Action, source segregation at each household is an essential part to manage the solid waste management at Thazhampur village. Hence, Thazhampur Panchayat has started to provide bins for Wet Waste (Green Colour) and Dry Waste (Red Colour). Nearly 427 bins provided to the residents, particularly, at natham habitation on free of costs.



DISTRICT COLLECTOR 7/18
CHENNAI

தாழம்பூர் ஊராட்சியில் திடக்கழிவு மேலாண்மை திட்டம் தொடர்பாக ஊராட்சி நிர்வாகம் மற்றும் குடியிருப்போர் நல சங்கத்தினருடன் மாவட்ட ஆட்சித்தலைவர் அவர்களால் 24.11.2022 அன்று நடத்தப்பட்ட கருத்து கேட்பு கூட்ட நடவடிக்கைகள் விவரம்.

தேசிய பசுமை தீர்ப்பாயம் வழக்கு எண் 113/2021க்கான 17.10.2022 தேதியிட்ட உத்தரவின்படி மாவட்ட ஆட்சித்தலைவர் அவர்கள் தலைமையில் தாழம்பூர் ஊராட்சி நிர்வாகத்தினர் மற்றும் குடியிருப்போர் நல சங்கத்தினருடன் திடக்கழிவு மேலாண்மை திட்டம் தொடர்பாக 24.11.2022 அன்று மாலை 5.00 மணிக்கு மாவட்ட ஆட்சியர் அலுவலகத்தில் கூட்டம் நடைபெற்றது. மேற்கண்ட கூட்டத்தில் கீழ்க்கண்ட அலுவலர்கள் மற்றும் குடியிருப்போர் நல சங்கத்தினர் கலந்து கொண்டனர்.

1. இணை இயக்குநர் / திட்ட இயக்குநர், மாவட்ட ஊரக வளர்ச்சி முகமை, செங்கல்பட்டு
2. உதவி இயக்குநர் (ஊராட்சிகள்), செங்கல்பட்டு.
3. மாவட்ட ஆட்சியரின் நேர்முக உதவியாளர் (சட்டம்), செங்கல்பட்டு
4. வட்டார வளர்ச்சி அலுவலர்(கி.ஊ), திருப்போரூர் ஊராட்சி ஒன்றியம்.
5. உதவி பொறியாளர், திருப்போரூர் ஊராட்சி ஒன்றியம்
6. மண்டல துணை வட்டார வளர்ச்சி அலுவலர் (மண்டலம்-1), திருப்போரூர் ஊராட்சி ஒன்றியம்
7. சுகாதார ஒருங்கிணைப்பாளர், திருப்போரூர் ஊராட்சி ஒன்றியம்.
8. உதவி பொறியாளர், தமிழ்நாடு மாசுக்கட்டுப்பாட்டு வாரியம், மறைமலைநகர்
9. தாழம்பூர் கிராம ஊராட்சி தலைவர் மற்றும் கிராம ஊராட்சி வார்டு உறுப்பினர்கள்
10. தாழம்பூர் கிராம ஊராட்சி செயலர்
11. தாழம்பூர் கிராம ஊராட்சியின் கீழ்க்கண்ட அருக்குமாடி குடியிருப்போர் நல சங்கத்தினர்

1. Arihant Heirloom
2. ADROIT
3. Casa Grande Supreme
4. Jain Spring Meadows
5. Sakthi Nagar
6. Casa Grande Elan
7. DLF Garden City One
8. Army Welfare Housing Organisation

கருத்து கேட்பு கூட்ட நடவடிக்கைகள்

திடக்கழிவு மேலாண்மை

தாழம்பூர் கிராம ஊராட்சித் தலைவர் இக்கிராம ஊராட்சியில் 15க்கு மேற்பட்ட அடுக்குமாடி குடியிருப்புகள் இருக்கின்ற காரணத்தினால் அவற்றின் குப்பைகளை எடுக்க போதுமான குப்பை வண்டிகள் தேவை என தெரிவித்தார். 15 வது நிதிக்குழு மான்யத்தின் கீழ் E-Cart மற்றும் இதர தளவாட பொருட்கள் கொள்முதல் செய்திட நடவடிக்கை எடுக்கப்பட்டுள்ளது என்று வட்டார வளர்ச்சி அலுவலர் (கி.ஊ.) ஆல் தெரிவிக்கப்பட்டது. DLF குடியிருப்பு நல சங்கத்தினர் மற்றும் Arihant குடியிருப்பு நல சங்கத்தினர் தங்களது குடியிருப்பின் குப்பைகளை மக்கும் குப்பை மற்றும் மக்காத குப்பை என தரம் பிரித்து தனியார் நிறுவனங்களின் மூலம் ஒப்பந்த அடிப்படையில் குப்பைகள் அகற்றப்பட்டு முறையாக குப்பை கிடங்கிற்கு கொண்டு செல்லப்படுகின்றன என தெரிவித்தனர். ஊராட்சி மன்றத் தலைவர் தனியார் நிறுவனங்கள் மூலம் ஒப்பந்த அடிப்படையில் எடுக்கப்படும் குப்பைகள் சட்ட விரோதமாக இரவு நேரங்களில் கிராம ஊராட்சி எல்லைக்குள் கொட்டிவிட்டு செல்வதாக தெரிவித்தார். இதற்கு கிராம ஊராட்சி மூலம் மேற்கண்ட குப்பைகள் அகற்றப்பட்டால் அதற்கான கட்டணத் தொகையையும் செலுத்திட தயாராக உள்ளதாக குடியிருப்பு நல சங்கத்தினர் தெரிவித்தனர்.

மாவட்ட ஆட்சித்தலைவர் அவர்கள் திடக்கழிவு மேலாண்மை திட்ட விதிகள் 2016 இன்படி (Solid Waste Management Rules 2016) கீழ்க்கண்ட தெளிவுரைகள் வழங்கப்பட்டதை குறிப்பிட்டார்.

All resident welfare and market associations shall, within one year from the date of notification of these rules and in partnership with the local body ensure segregation of waste at source by the generators as prescribed in these rules, facilitate collection of segregated waste in separate streams, handover recyclable material to either the authorised waste pickers or the authorised recyclers. The bio-degradable waste shall be processed, treated and disposed off through composting or bio-methanation within the premises as far as possible. The residual waste shall be given to the waste collectors or agency as directed by the local body.

All gated communities and institutions with more than 5,000 sqm area shall, within one year from the date of notification of these rules and in partnership with the local body, ensure segregation of waste at source by the generators as prescribed in these rules, facilitate collection of segregated waste in separate streams, handover recyclable material to either the authorised waste pickers or the authorised recyclers. The bio-degradable waste shall be processed, treated and disposed off through composting or bio-methanation within the premises as far as possible. The residual waste shall be given to the waste collectors or agency as directed by the local body.

எனவே அடுக்குமாடி குடியிருப்புகளில் குப்பைகள் மக்கும் குப்பை மக்காத குப்பை என தரம் பிரிக்கப்பட்டு உரிமம் பெற்ற தனியார் நிறுவனங்கள் மூலம் அகற்றப்பட வேண்டும் எனவும், Residual Waste கழிவுகளை ஊராட்சி நிர்வாகம் மூலம் பெற்று முறையாக மறுசுழற்சி செய்திட நடவடிக்கை மேற்கொள்ளப்பட வேண்டும் எனவும் அறிவுறுத்தினார்.

மேலும் அடுக்குமாடி குடியிருப்புகளில் தனியார் நிறுவனங்கள் மூலம் ஒப்பந்த அடிப்படையில் பெறப்படும் குப்பைகள் சரியான முறையில் தரம் பிரித்து ஒப்படைக்கப்படுகின்றனவா அவ்வாறு வெளியேற்றப்படும் குப்பைகள் முறையாக குப்பை கிடங்கிற்கு கொண்டு செல்லப்படுகின்றனவா என்பதை தாழம்பூர் கிராம ஊராட்சி தலைவர், மற்றும் வட்டார வளர்ச்சி அலுவலர் போன்ற அலுவலர்கள் குறிப்பிட்ட கால இடைவெளிகளில் ஆய்வு செய்து அறிக்கை அனுப்பிட என தெரிவிக்கப்பட்டது.

மேலும் அடுக்குமாடி குடியிருப்புகளில் குப்பைகளை எடுக்கும் தனியார் நிறுவனங்களுடன் தாழம்பூர் கிராம ஊராட்சி தலைவர் மற்றும் வட்டார வளர்ச்சி அலுவலர் கூட்டம் நடத்தி அடுக்குமாடி குடியிருப்புகளிலிருந்து மக்கும் குப்பை மற்றும் மக்காத குப்பை என தரம் பிரித்து கையாள வேண்டும். பெறப்பட்ட குப்பைகளை எக்காரணம் கொண்டும் குப்பை கிடங்கு அல்லாமல் பிற இடங்களில் கொட்டக்கூடாது எனவும் மீறினால் காவல் துறை மூலம் வழக்கு பதிவு செய்து நடவடிக்கை மேற்கொள்ள அறிவுரை வழங்க வேண்டும் எனவும் தெரிவிக்கப்பட்டது.

மேலும் Arihant Heirloom குடியிருப்பு நல சங்கத்தினர் தங்களது குடியிருப்புகளிலிருந்து பெறப்படும் குப்பைகளை மக்கும் குப்பை மக்காத குப்பை என தரம் பிரிக்கப்படுகின்றன. காய்கறி கழிவுகள் இயற்கை வேளாண்மை பண்ணைகளுக்கு அனுப்பப்படுகின்றன எனவும் மற்றும் மக்காத குப்பைகள் போன்ற கழிவுகள் தனியார் நிறுவனங்கள் மூலம் அனுப்பப்படுகின்றன எனவும், பிளாஸ்டிக் பொருட்களை பிஸ்லரி எனப்படும் தனியார் சமூக நிறுவனத்திடம் ஒப்படைப்பதாகவும் தெரிவித்தனர்.

மாவட்ட ஆட்சித் தலைவர் இதே முறையை பின்பற்றி மற்ற குடியிருப்பு சங்கத்தினரும் பிளாஸ்டிக் கழிவுகளை அகற்ற வேண்டுமென அறிவுரைகள் வழங்கினார்.

Arihant Heirloom குடியிருப்பு சங்கத்தினர் தங்களது குடியிருப்புகளிலிருந்து பெறப்படும் மக்காத குப்பைகளை (Rejected Waste) அகற்றிட உரிமம் பெற்ற தனியார் நிறுவனங்கள் தேவை என தெரிவித்தனர்.

Casa Grande Elan குடியிருப்பு சங்கத்தினர் தங்களது குடியிருப்பின் குப்பைகளை மக்கும் குப்பை மற்றும் மக்காத குப்பை என தரம் பிரித்து தனியார் நிறுவனங்களின் மூலம் ஒப்பந்த அடிப்படையில் குப்பைகள் அகற்றப்பட்டு மாநகராட்சி குப்பை கிடங்கிற்கு கொண்டு செல்லப்படுகின்றன என தெரிவித்தனர். மேலும் தாழம்பூர் கிராம ஊராட்சி பொதுமக்களுக்கு திடக்கழிவு மேலாண்மை குறித்து கிராம ஊராட்சி நிர்வாகத்தினரால் விழிப்புணர்வு ஏற்படுத்திட வேண்டும் என கேட்டுக்கொள்ளப்பட்டது.

கூட்டத்தில் கலந்து கொண்ட அனைத்து குடியிருப்பு நல சங்கத்தினரும் அடுக்குமாடி குடியிருப்புகளில் குப்பைகளை அகற்றிடும் தனியார் நிறுவனங்களின் விவரப் பட்டியல் அளிக்க வேண்டும் என கேட்டுக்கொண்டனர்.

திரவக்கழிவு மேலாண்மை

கூட்டத்தில் கலந்து கொண்ட அனைத்து அடுக்குமாடி குடியிருப்பு சங்கத்தினரும் தங்களது குடியிருப்புகளில் கழிவு நீர் சுத்திகரிப்பு நிலையம் (Sewage Treatment Plant) முறையாக செயல்படுவதாகவும் சுத்திகரிப்பு செய்யப்பட்ட கழிவுநீர் தங்களது குடியிருப்பு வளாகத்தில் உள்ள தோட்டங்களுக்கு பயன்படுத்துவதாகவும், சுத்திகரிப்பு செய்யப்படாத கழிவுநீர் லாரிகள் மூலம் முறையாக வெளியேற்றப்படுவதாகவும் தெரிவித்தனர்.

இருப்பினும் கிராம ஊராட்சி தலைவர் மேற்கண்ட சுத்திகரிக்கப்படாத கழிவுநீர்கள் லாரிகள் மூலம் சட்டவிரோதமாக கிராம ஊராட்சிகளில் பல இடங்களில் ஒதுக்குப்புறமான பகுதிகளில் கொட்டப்படுவதாக தெரிவித்தார்.

இதனைத் தொடர்ந்து அனைத்து குடியிருப்புகளிலும் உள்ள கழிவுநீர் சுத்திகரிப்பு நிலையங்களை வட்டார வளர்ச்சி அலுவலர் மற்றும் கிராம ஊராட்சி தலைவர் ஆகியோர் ஆய்வு செய்தல் வேண்டும் என மாவட்ட ஆட்சியர் தெரிவித்தார். மேலும் தாம்பரம் காவல் ஆணையருடன் ஒரு கூட்டம் நடத்தி சட்டவிரோதமாக கழிவுநீர்களை கொட்டும் லாரிகள் மீது நடவடிக்கை எடுக்க தெரிவிக்க வேண்டும் என மாவட்ட ஆட்சித்தலைவர் அவர்களால் அறிவுறுத்தப்பட்டது.

மாவட்ட ஆட்சித் தலைவர் அவர்களின் பிரத்யேக அறிவுரைகள்

- 15 வது நிதிக்குழு மான்யத்தின் கீழ் விரைவில் ஒரு E-Cart மற்றும் இதர தளவாட பொருட்கள் கொள்முதல் செய்திட நடவடிக்கை மேற்கொள்ளவும் நடப்பு ஆண்டில் 15 வது நிதிக்குழு மான்யம் 30% Tied Sanitation நிதியின் கீழ் தாமம்பூர் ஊராட்சிக்கு ரூ.532137/- ஒதுக்கீடு செய்யப்பட்டுள்ளது. இதனை சீரிய முறையில் பயன்படுத்தி இவ்வூராட்சியில் திடக்கழிவு மேலாண்மை திட்டத்தினை ஊராட்சி நிர்வாகம் மூலம் செம்மையாக செயல்படுத்திட தெரிவிக்கப்பட்டது.
- அடுக்குமாடி குடியிருப்பு நல சங்கத்தினர் மக்கும் குப்பை மற்றும் மக்காத குப்பை என தரம் பிரித்து அவற்றை அகற்ற வேண்டும்.
- மேலும் கிராம ஊராட்சியின் கிராம மக்களிடம் மக்கும் குப்பை மற்றும் மக்காத குப்பை தரம் பிரித்து வழங்குதல் தொடர்பான (Source Segregation) விழிப்புணர்வினை கிராம ஊராட்சி நிர்வாகத்தினர் ஏற்படுத்திட வேண்டும்.
- அடுக்குமாடி குடியிருப்பு நல சங்கத்தினர் தங்களது குடியிருப்புகளில் குப்பைகள் மற்றும் கழிவுநீரினை அகற்றிடும் தனியார் நிறுவனங்களின் பட்டியல்களை கிராம ஊராட்சிக்கு அளித்திடவும் அந்நிறுவனங்கள் முறையாக குப்பைகள் மற்றும் கழிவுநீரினை அகற்றுக்கின்றனவா என்பதனை கிராம ஊராட்சித் தலைவர் மற்றும் வட்டார வளர்ச்சி

அலுவலர் ஆகியோர் ஆய்வு செய்து ஒவ்வொரு மாதமும் அறிக்கையாக அளித்திட வேண்டும். ஊராட்சியின் அடுக்குமாடி குடியிருப்பு அல்லாத இதர குடியிருப்பு குப்பைகளையும் முறையாக அகற்றி ஊராட்சியின் குப்பை கிடங்கில் பராமரித்திட வேண்டும்.

- சென்னை பெருமாநகராட்சியில் (Greater Chennai Corporation) செயல்படுவது போல் சேகரமாகும் குப்பைகளை நீக்கிட பதிவு செய்யப்பட்ட (Vendors) விற்பனையாளர்களின் விவரங்களை பெற்று மாநகராட்சியில் பணிகள் நடைபெறுவது போல் தாமழ்பூர் ஊராட்சியில் செயல்படுத்திட வேண்டுமெனத் தெரிவித்துள்ளார்.
- தற்போது தாமழ்பூர் கிராம ஊராட்சியில் சர்வே எண்.146ல் ரூ.28.64 இலட்சம் மதிப்பீட்டில் நுண் உயிர் உரம் தயாரிக்கும் கூடம் (Micro Composite Centre) மற்றும் ரூ.36.00 இலட்சம் மதிப்பீட்டில் Plastic Waste Management Unit அமைத்திட நிர்வாக அனுமதி வழங்கப்பட்டு பணிகள் நடைபெற்று வருகின்றன. இவற்றினை 15.12.2022 -குள் முழுவதுமாக கட்டிட பணிகளை முடித்து பயன்பாட்டுக்கு கொண்டு வர வேண்டும் என தெரிவித்துள்ளார்.
- IURL அமைப்புடன் செய்து கொண்ட உடன்பாட்டின்படி திட மற்றும் திரவ கழிவு மேலாண்மை (Solid and Liquid Waste Management) திட்ட செயல்பாடுகளை தாமழ்பூர் ஊராட்சியினை மாதிரியாக கொண்டு ஊராட்சியின் அடிப்படை புள்ளி விவரங்களை சேகரித்து உதவி செயற்பொறியாளர் (உ.வ.), காட்டாங்கொளத்தூர் உபகோட்டம், உதவி பொறியாளர் திரு.வசந்தராஜா மற்றும் Hindustan College of Engineering நிறுவனத்தின் மூலம் சம்பந்தப்பட்ட பிரிவு உதவியுடன் அத்திட்ட ஆய்வு பணிகளை விரைவாக முடித்திட தெரிவித்துள்ளார்.
- தாமழ்பூர் கிராம ஊராட்சியிலுள்ள வீடுகள் தோறும் (Households) விபரங்கள் மற்றும் அடுக்குமாடி குடியிருப்புகள் (Apartments) வாரியாக உள்ள மக்கள் தொகை (Household) விபரங்கள் ஆகியனவற்றை, இந்துஸ்தான் பல்கலைக்கழகத்தில் உள்ள சம்மந்தப்பட்ட பிரிவின் துணை கொண்டு கள ஆய்வின் அடிப்படையில் உறுதி செய்து புள்ளி விபரங்களின் அடிப்படையில், IURL உடன்பாட்டின் அடிப்படையில் DPR தயார் செய்து 28.11.2022 அன்று மாவட்ட ஆட்சியரிடம் நேரில் சமர்ப்பித்திட காட்டாங்கொளத்தூர் உதவி செயற்பொறியாளர் (உ.வ.) க்கு தெரிவிக்கப்பட்டுள்ளது.

மாவட்ட ஆட்சித்தலைவர்
செங்கல்பட்டு.

3/3

பெறுநர்

1. வட்டார வளர்ச்சி அலுவலர் (கி.உ.)
திருப்போரூர்.
2. ஊராட்சி மன்ற தலைவர் மற்றும் வார்டு உறுப்பினர்கள்,
தாமழ்பூர் கிராம ஊராட்சி,
திருப்போரூர் ஊராட்சி ஒன்றியம்.

26/11/2022

26/11/22

PA(L)

3. அருக்குமாடி குடியிருப்போர் நல சங்கத்தினர்
தாழம்பூர் கிராம ஊராட்சி (இணைப்பில் கண்டுள்ளவாறு)

நகல் - இணை இயக்குநர் / திட்ட இயக்குநர், மாவட்ட ஊரக வளர்ச்சி முகமை, செங்கல்பட்டு.

நகல் - உதவி இயக்குநர் (ஊராட்சிகள்) செங்கல்பட்டு.

நகல் - உதவி திட்ட அலுவலர் (வீடுகள் மற்றும் சுகாதாரம்), செங்கல்பட்டு.

நகல் - மாவட்ட ஆட்சியரின் நேர்முக உதவியாளர் (சட்டம்), செங்கல்பட்டு.

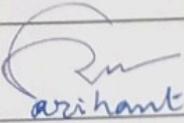
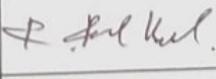
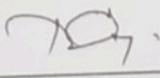
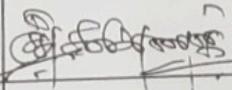
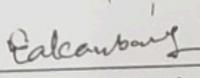
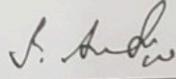
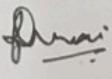
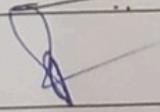
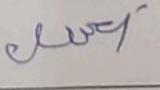
நகல் - தமிழ்நாடு மாசுக்கட்டுப்பாட்டு வாரியம், மறைமலைநகர்

நகல் - உதவி செயற்பொறியாளர் (ஊ.வ.), காட்டாங்கொளத்தூர் உபகோட்டம்.

மாணகத்தப்பா துணை
குடியிருப்பவர்

2019

மாணகத்தப்பா துணை
குடியிருப்பவர்

வ. எண்.	பெயர்	பதவி / விவரம்	கையொப்பம்	தொலைபேசி எண்.
	S. Kannan	Vice President Arihant Heirloom		9952966331 arihantheirloom.office@gmail.com
	NAGIA SRINIVAS	ARIHANT HEIRLOOM		7401457718
	A. KAMIL	ARIHANT HEIRLOOM		9840096005
	NAVANEETHAN	ARIHANT HEIRLOOM	M.	9791130510
	KABILAN.B	ADROIT		9840473830
	R. ROBIN	ADROIT		9840343400
	T. MALAIRASU	JAYS SPRING		9962835800
	S. RAMESH	CASA GRAND Supremes		9952034308
	KALAIVANAN.C.S	Casagrand Supremes. 1st		9677226702
	D. Ealcaubarsu	Casagrand Supremes Talambar		7010640982
	T. ARUNAGIRI	Sakthi Nagar		9444078990 1-10-19400@gmail.com
	SARAVANAN KALIRAJAN	CASA GRAND ELAN		7338860778
	ROBERT DURAI	CASA GRAND ELAN		8056130073
	NISHA.S	CASAGRAN ELAN	Nisha S	8336011679 celanowners@gmail.com
	M. Prabhakaran	DLF GIC ONE		7904022641
	C. சோமசுந்தரன்	சுப்பிரீம்ஸ் சுப்பிரீம்ஸ் டிரைவ் புளாட்		9380197875

CSupremes.nico@gmail.com

Minutes of the Feedback and Discussion meeting with Resident Welfare associations of Thazhambur Village Panchayat and Village Panchayat Administration regarding the implementation of Solid Waste Management conducted by District Collector Chengalpattu on 24.11.2022

As per the direction of National Green Tribunal case No.113/2021 Dated 17.10.2022 a feedback and discussion meeting was conducted by district Collector with the Resident welfare associations of Thazhambur Village Panchayat and village Panchayat Administration regarding the implementation of Solid Waste Management on 24.11.2022, 5.00 Pm at Chengalpattu District Collector's office. The following officials have participated in the meeting.

- 1/Project Director/ Joint Director, DRDA Chengalpattu
- 2.Asst.Director (pts) Chengalpattu
- 3.PA to Collector (Legal) Chengalpattu
- 4.Block Development Officer (VP) Thiruporur
- 5.Asst Engineer, Thiruporur Block
- 6.Zonal Dy BDO , Thiruporur Block
7. Block Co-ordinator , Thiruporur Block
8. Asst Engineer, TNPCB MM Nagar
- 9.Panchayat President Thalambur and Ward Members
10. Thalambur Pt Secretary

11/ Representatives of the following Residential Welfare Associations

1. Arihant Heirloom
2. ADROIT
3. Casa Grande Supreme
4. Jain Spring Meadows
5. Sakthi Nagar
6. Casa Grande Elan
7. DLF Garden City One
8. Army Welfare Housing Organisation

Minutes of the Discussion and Feedback

Thalambur Panchayat president has requested to sanction sufficient number of Garbage Collection Vehicle since Thalambur Panchayat have more residential apartments.It Has been informed by the Block Development Officer that Sanction has been accorded to Purchase a

E-Cart and other sanitary work Materials Under 15th CFC Fund. DLF and Arihant resident welfare association has informed that the garbage complied at their apartments is segregated into Non-Degradable and Bio-degradable by a private agency and the garbage is sent to Dumping Yards. The president Thazhambur Panchayat has intervened and informed that such agencies dump the garbages in panchayat area at Night times illegally. In such case the resident welfare association informed they are ready to bear the expenses if panchayat administration removes the garbage.

The District Collector mentioned the following points of **Solid Waste Management Rules 2016**

All resident welfare and market associations shall, within one year from the date of notification of these rules and in partnership with the local body ensure segregation of waste at source by the generators as prescribed in these rules, facilitate collection of segregated waste in separate streams, handover recyclable material to either the authorised waste pickers or the authorised recyclers. The bio-degradable waste shall be processed, treated and disposed off through composting or bio-methanation within the premises as far as possible. The residual waste shall be given to the waste collectors or agency as directed by the local body.

All gated communities and institutions with more than 5,000 sqm area shall, within one year from the date of notification of these rules and in partnership with the local body, ensure segregation of waste at source by the generators as prescribed in these rules, facilitate collection of segregated waste in separate streams, handover recyclable material to either the authorised waste pickers or the authorised recyclers. The bio-degradable waste shall be processed, treated and disposed off through composting or bio-methanation within the premises as far as possible. The residual waste shall be given to the waste collectors or agency as directed by the local body.

The District Collection, Chengalpattu has advised the Resident Welfare Association that, the source segregation should be done in the apartments itself, and they can segregate the Waste into Non-Degradable and Bio-degradable and the residual waste can be collected by Panchayat administration.

Further the District Collector has instructed the President, Thazhambur Panchayat and Block Development Officer (VP), Thiruporur to inspect and verify periodically whether the private vendors hired by are segregate the waste properly and sent to dumping Yards.

Further, the District Collector has instructed the President, Thazhambur and Block Development Officer(VP) to conduct a meeting with resident welfare association to ensure the garbage is segregated into Non-Degradable and Bio-Degradable and not to be dumped any place other than the Dumping Yard. Legal Action should be initiated against through Police Department the defaulters.

The **Arihant Heirloom Resident Welfare Association** have informed that in their apartments the garbages are segregated into Non-Degradable and Bio-Degradable properly and the food waste are sent to Organic Farms, Non-Degradable to private vendors and Plastic wastes to a private Organisation named Bisleri.

The District Collector has suggested insisted the of other Resident Welfare Association to follow such procedures to remove plastic waste.

The Arihant Heirloom Resident Welfare Association have requested the List of registered Private Vendors to segregate and dispose the Non-Degradable wastes from their apartment.

The **Casa Grade Elan Resident Welfare Association** have informed that a private Vendor has been hired on by them to segregate the waste into Non-Degradable and Bio-Degradable and sent to Dumping Yards.. Further, it has been requested to provide awareness to the Resident of Thazhambur Village Panchayat on Solid Waste Management.

All the Resident Welfare Association Participated in the meeting requested to provide list of Registered Private Vendors for collecting garbage disposed at their apartments.

Liquid Waste Management

All the Resident Welfare Associations have informed that, Sewage Treatment Plant are working properly in their apartments and treated water is used for the Gardens in the apartments . and Untreated water has been disposed thorough Private Sewage Lorries Properly.

However the President of Thazhambur Panchayat has informed that the untreated water from the apartment are taken through Sewage removed Lorries, but they are dumped in the public places illegally.

The Block Development Officer(VP) and President are instructed to inspect and verify the functioning of Sewage Treatment Plants in all the apartments. Further, the District Collector instructed to Conduct a Co-ordination meeting with Commissioner Of Police Tambaram to take legal action against the lorries who dump black water illegally in public places.

Specific Instructions issued by the District Collector.

- It is proposed to provide an E-Cart and other sanitary work Materials under the 15th CFC Fund. Further it is also informed and instructed that Rs.532137/- has been sanctioned to Thalambur Panchayat under 15th CFC 30% Tied Sanitation Fund in the current Financial year. Solid Waste Management will be implemented in an effective manner by the above initiatives.
- All the Apartment should segregate the garbages into Non-Degradable and Bio-Degradable and should be removed by private Vendors.
- The Panchayat Administration should disseminate Awareness on segregation of Garbage into Non-Degradable and Bio-Degradable at source itself through IEC Activities.
- The panchayat Administration should take Necessary action to collect segregated Garbages from apartments. The Panchayat Administration may finalize the fee by the Gram Panchayat Resolution.
- The Resident Welfare Association are instructed to provide the list of Agencies to the Panchayat Administration hired by apartment for garbage disposal. The Block Development Officer (VP) and President are instructed to inspect and verify periodically the proper disposal of garbage by the Agencies. and the inspection report should be submitted every month. The Garbage in the other area (the village habitations) should also be segregated and removed properly by Panchayat.
- The list and details of Registered Garbage Disposal Vendors should be maintained in the village panchayat as it is now maintained by Greater Chennai Corporation.

- The ongoing work of Micro Composite Centre at a cost of Rs.28.64 Lakhs and Plastic Waste Management Unit at a cost of Rs.36.00 Lakhs in survey No.146 of Thalambur Panchayat should be completed on or before 15.12.2022 and put into use.
- 1.Thalambur Village Panchayat may be selected as Model Village Panchayat for the implementation of Solid Waste and Liquid Waste Management as per the MoU signed with IURL. The basic details of Thalambur Village Panchayat may be collected and the Inspection/Research Report should be finalized immediately by Assistant Executive Engineer (RD) Kattankolathur Sub Division, Assistant Engineer Thiru .Vasantha Raja with the assistance of Hindusthan College of Engineering.
- 2. The population in each Houshold and Apartmentwise in Thalambur Village Panchayat should be finalized with the assistance of Hindusthan University and DPR may be finalized in accordance with the MoU signed with IURL and the Assistant Executive Engineer (RD) should submit the DPR to the District Collector by 28.11.2022.

District Collector
Chegalpattu

To,

1. Block Development Officer (VP)
Thiruporur
2. Pt.President And Ward Members,
Thalambur Panchayat
3. The Resident Welfare Associations
Thalambur

Copy:

1. Project Director / Joint Director DRDA Chengalpattu
2. Asst Director (Pts) Chengalpattu
3. Asst Project Officer (H&S) DRDA Chengalpattu
4. PA to Collector (Legal) Chengalpattu
5. TNPCB MM Nagar
6. Asst Executive Engineer (RD) Kattankolathur Subdivision

THAZHAMBUR PANCHAYAT- NGT

➤ **PANCHAYAT PROFILE :-**

Total Households	: 7358	Apartments - 3813 Individual Housholds – 3545
Total Population	: 16302	Apartments – 6975 Individual Housholds - 9327
Habitations	: 4 Nos.	Thalambur, Karanai, Karanai Colony, Natham
Ward	: 6 Nos.	

➤ **THOOIMAI KAVALARS/ SANITARY WORKERS – STATUS:-**

- Thooimai Kavalars (Presently Working) : 7 Persons
- Sanitary Workers : 13 Persons
- Total : 20 Persons**
- Total Requirement of Thooimai Kavalars /
Sanitary Workers as per Individual
Households : $3545/150 = 23.6$
= **24Nos**
- Additional requirement of
Thoomai Kavalars / Sanitary workers : $24-20 = 4$ **Persons**

➤ **VECHICLES AVAILABLE:-**

- Tricycles : 2 Nos.
- Push Cart : 8 Nos.
- Total : 10 Nos.**
- Requirements of Tricycles -
(1 Tricycles per 2 Thooimai Kavalars) : $24/2 = 12$ **Nos.**
- Additional Push Cart required : $12-10 = 2$ **Nos.**
- Tractors with Driver Availability : 3 Nos.
- Tata Ace : 1 No.

➤ **E CART REQUIREMENT:**

- MCC / PWM site is located at a distance of 2km from the Village, hence E carts are required to collect garbage from each of the collection points in every ward.

E cart requirement : 6 Nos.

➤ **PLAN OF ACTION FOR MANAGING THE SOLID WASTE**

I. For individual Households (3545)

- ❖ Source Segregation to be initiated in every household by providing bins for wet waste (green) and Dry waste (Red). Procurement and Supply of bins to be done by Village Panchayat Administration.
- ❖ 'Push cart - 2 Nos.' and 'E- Cart - 6 Nos.' to be procured by Village Panchayat under 15CFC 30 % SBM Component.
- ❖ Additional requirement, 4 Nos. of Sanitary Workers to be employed by the Village Panchayat Administration.
- ❖ Construction of MCC and Plastic Management Unit will be probably completed by Dec. 31st 2022, for which 6 Persons will be employed by Village Panchayat Administration for effective functioning.

➤ **WASTE AUDIT SURVEY :-**

- Waste Audit Survey will be conducted in all four Habitations in Coordination with Hindustan Institute of Technology & Science Padur.

➤ **ASSESSMENT OF WASTE GENERATION FROM INDIVIDUAL HOUSEHOLDS :-**

Individual Households	:	3545
Population	:	9327
Total Waste generated (250 gm / person)	:	$9327 \times 0.250 \text{kg} = 2331.75 \text{kg}$
		= 2.3317 MT

Wet waste

(60% of Total Waste generated) : $2.3317 \times 60 / 100 = 1.399 \text{ MT}$
= **1.4 MT**

Dry Waste

(40% of Total Waste generated) : $2.3317 \times 40 / 100 = \mathbf{0.933 \text{ MT}}$

➤ **MCC AND PWM UNIT (UNDER CONSTRUCTION):-**

MCC Capacity : 2 MT

PWM Unit (Components) :

- a. Plastic shredder
- b. Dust removal Machine
- c. Baling Unit
- d. Weighing Machine

Probable Date of completion : 31st December

EXISTING WASTE MANAGEMENT IN APARTMENTS / GATED COMMUNITIES:-

➤ **Existing Apartments / Gated Communities: 15 Nos.**

- a) At present source segregation is done in every household (as per apartment association information)
- b) Dry waste & Wet waste is being handed over / sold to private Agencies.
- c) Panchayat administration is complaining about illegal dumping of garbage's collected from the apartments within the Panchayat area at random locations.

**INSTRUCTIONS TO THE APARTMENTS / GATED COMMUNITIES BY
THE PANCHAYAT ADMINISTRATION :-**

- i. Apartments are requested to install Bulk Community Bio composters with capacities w.r.t. the waste generated by the household populations.
- ii. In apartment associations should give the details of vendors / Agencies involved in collection of wet / Dry Waste & details of private tanker's engaged in collection and disposal of raw sewage (untreated sewage), which will help the Panchayat administration to verify and make them register themselves either with CMWSSB or with TWAD Board with GPS fitted in the vehicles.



Letter of Intent on City to City Cooperation under the European Union International Urban and Regional Cooperation Programme

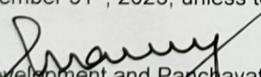
The International Urban and Regional Cooperation programme (IURC), supports the development of decentralised cooperation in sustainable urban development and innovation between the European Union (EU) and India.

The Rural Development and Panchayat Raj Department, Chennai and the city of Trier, have agreed to build relationships and promote concrete cooperation on sustainable urban development and innovation under the IURC (2021 – 2023), in close coordination and support from Trier University of Applied Sciences and the Hindustan Institute of Technology and Science (HITS). Cities and institutional representatives are encouraged to:

1. Promote the establishment of a long-term collaboration approach as well as the mutual exchange of know-how and information, in line with principles of equality, mutual benefit and win-win cooperation.
2. Facilitate collaboration and seek to promote activities in one of the following Thematic Networks: a. Ecological transition-Green deal; b. Urban renewal and social cohesion; and c. Innovative, sustainable and carbon neutral ecosystems/strategic sectors and, where applicable, digital transition and smart city, energy transition and climate change, and post covid recovery as cross cutting overall challenges.
3. Develop an Urban Cooperation Action Plan focusing on the formulation of a Sustainable Campus Concept at the earliest possible time.
4. Participate in thematic events, create networks, identify best practices, and cooperate with cities in Europe, India and Asia on topics, such as circular economy, nature based solutions, sustainable urban agriculture, building renovation wave, urban planning, mobility and transport, social housing, tourism and heritage, health, business and innovation. The Thematic Network of cooperation will be established through a dialogue with the involved cities.
5. Support the development of action plans, pilot projects or concepts. Cities will also have the opportunity to participate in exchange visits (conditions permitting).
6. Ensure the collaboration of city experts/personnel, commit an adequate amount of resources to carrying out joint tasks, encourage participation in IURC activities with the relevant municipal officials, contribute to the organisation of events, and encourage the active involvement of city experts and key stakeholders, including Trier University of Applied Sciences and HITS.

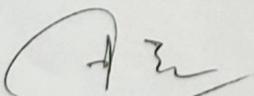
It is noted that there is no financial obligation of the cities as part of their cooperation, and that IURC will provide relevant technical and logistical support for agreed activities.

This Letter of Intent does not create a binding agreement and will not be enforceable against any of the parties. The cooperation becomes formally effective on the date of signature and will remain valid until December 31st, 2023, unless terminated by the parties.


Rural Development and Panchayat
Raj Department, Chennai
Thiru Victor Amirtharaj
Assistant Executive Engineer (RD)

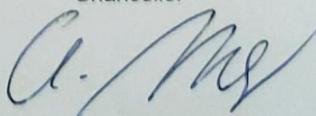
IURC Asia & Australasia
Dr. Panagiotis Karamanos
Country Coordinator

On behalf of City of Trier
Ms. Elisa Limbacher
Coordinator International Relations &
Sustainability


Hindustan Institute of Technology &
Science
Mr. Ashok Verghese
Director

20th September, 2022

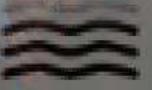

Trier University of Applied Sciences
Mrs. Claudia Hornig
Chancellor





R6Q8+P25, Nehru St, Thazhambur, Tamil Nadu 600130, India

Thazhambur
Tamil Nadu
India



29°C
84°F

2022-12-05(Mon) 10:34(am)

அங்கன்வாடி மையத்தை புதுப்பித்து
துவக்கிவைத்தல்

தலைமை

சிகா. கே.முனாசாமி அவர்கள்.

மன்ற தலைவர்.

ரிலை

னோர் அவர்கள்.

தாமழ்பூர் ஊராட்சி
திருப்போளூர் ஊராட்சி ஒன்றியம்
செங்கல்பட்டு மாவட்டம்

நாகரிகக் கழிவு மேலாண்மை

ய்ப்பட்ட தொழில் செயல்பாடுகள்

கழிவு மேலாண்மை











